## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-27 (PB)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: Parag Gupta Vs. M/s BK Educational Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

SIGNATURE

For the Petitioner:

Mr. Mukul Kumar Gupta, Advocate

Mr. Parag Gupta, Petitioner

For the Respondent:

None

## ORDER

Notice to the Respondent vide all modes including electronic mode through the Bench Officer returnable on 19th December, 2017. Affidavit of service be filed.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)
Member (J)